

ITEM NO.6
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 477/2020

STATE (STATE OF U.P.) THROUGH SUPERINTENDENT OF POLICEAppellant(s)

VERSUS

RAJ GOPAL SINGH VERMA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.43860/2020-CONDONATION OF DELAY
IN FILING)

WITH

Crl.A. No. 862/2020 (II)

(IA No.114198/2020-CONDONATION OF DELAY IN FILING and IA
No.114201/2020-EXEMPTION FROM FILING O.T. and IA No.114199/2020-
PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 15-09-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Mr Amol Chitravanshi, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR
Ms Sarita Ranjan, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Both matters

All respondents are duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar